

# MEGHALAYA LEGISLATIVE ASSEMBLY

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**BUDGET SESSION**  
**LIST OF BUSINESS**  
**WEDNESDAY, MARCH 16, 2011**  
.....

## GOVERNMENT BUSINESS

1. Questions.
2. Debate on Governor's Address.
3. Reply of the Chief Minister to the Debates on Governor's Address.
4. Dr. MUKUL SANGMA, Chief Minister in-charge, Finance to present the followings:-
  - (i) The Supplementary Demands for Grants and Supplementary Appropriation for 2010-2011.
  - (ii) Report No.1 of the Comptroller and Auditor General of India on State Finances for the year ended 31<sup>st</sup> March,2010.
  - (iii) Report No.2 of the Comptroller and Auditor General of India (Civil and Commercial) for the year ended 31<sup>st</sup> March, 2010.
  - (iv) Report No.3 of the Comptroller and Auditor General of India (Revenue Receipts) for the year ended 31<sup>st</sup> March,2010.
  - (v) Finance Accounts (Volume 1 and 2) of 2009-2010.
  - (vi) Appropriation Accounts-2009-2010.
5. Dr. MUKUL SANGMA, Chief Minister in-charge, Personnel to lay the Notification No.PER (AR) 21/2010.....relating to the Meghalaya Services (Discipline and Appeal) Rules,2011.
6. Shri B. M. LANONG, Deputy Chief Minister in-charge, Law to lay the Government Resolution for moving the Government of India for extension of 10<sup>th</sup>

Schedule of the Constitution of India to the three Autonomous District Councils.

7. Shri B. M. LANONG, Deputy Chief Minister in-charge, Law to beg leave to move the Government Resolution for moving the Government of India for extension of 10<sup>th</sup> Schedule of the Constitution of India to the three Autonomous District Councils.
8. Shri B. M. LANONG, Deputy Chief Minister in-charge, Law to move that the Government Resolution for moving the Government of India for extension of the spirit of 10<sup>th</sup> Schedule of the Constitution of India to the three Autonomous District Councils be approved.

**Shillong:**  
**The 15<sup>th</sup> March, 2010.**

**H. Myllemngap,**  
*Secretary,*  
**Meghalaya Legislative Assembly.**

**ADDENDUM TO THE LIST OF BUSINESS FOR  
WEDNESDAY, MARCH 16, 2011**

9. (a) Shri P. TYNSONG, Minister in-charge, Municipal administration to beg leave to introduce the Meghalaya Community Participation Bill, 2011.  
  
(b) If leave be granted to introduce the Bill.
10. Prof. R. C, LALOO, Minister in-charge, Revenue and Disaster Management to lay the Government Resolution regarding Inter State Boundary.
11. Prof. R. C, LALOO, Minister in-charge, Revenue and Disaster Management to beg leave to move the Government Resolution regarding Inter State Boundary.
12. Prof. R. C, LALOO, Minister in-charge, Revenue and Disaster Management to move that the Government Resolution regarding Inter State Boundary be approved.

**Shillong:**  
**The 15<sup>th</sup> March, 2010.**

**H. Myllemngap,**  
*Secretary,*  
**Meghalaya Legislative Assembly.**